

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.18**  
**I.A.(Liq.)No.04/2024 in**  
**C.P.(IB)No.04/BB/2022**

**IN THE MATTER OF:**

M/s. NYS Granites Impex Pvt. Ltd.

... Petitioner

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 19.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Shri Abhijith Atur

**ORDER**

**I.A.(Liq.)No.04/2024:**

1. Heard the Ld. Counsel appearing for the RP.
2. List the case on **28.05.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi